

Defence have revised the Pay Scales of various grades of Draftsmen ; and

(d) the reasons for overlooking the justified demands of Architectural Draftsmen ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING, AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI PARIMAL GHOSH) : (a) and (b). The main grievance of the Architectural Draftsmen is regarding the revision of their pay scale. This has not been possible because there is a ban on upward revision of scales of pay. There may be some frustration among the Architectural Draftsmen on this account.

(c) and (d). The demands of the Architectural Draftsmen of the CPWD have not been overlooked but it has not been possible to accede to them for the reason already stated. As, however, the Third Pay Commission has now been set up and the Association of Architectural Draftsmen has taken up the question with the Commission, the matter will be considered on receipt of the report of the Pay Commission in this regard.

Setting of an Electronics Factory in Tamil Nadu

4563. SHRI MURASOLI MARAN : Will the Minister OF DEFENCE be pleased to state :

(a) whether the Government of Tamil Nadu have sent a proposal for the establishment of an Electronics Factory in Tamil Nadu;

(b) whether it has been decided to set up an Electronics Factory at Ghaziabad in Uttar Pradesh;

(c) whether it was originally intended to start the factory in Tamil Nadu;

(d) the reasons for changing the location; and

(e) the stage at which the proposal of the Government of Tamil Nadu stands

at present ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEFENCE PRODUCTION) (SHRI P.C. SETHI) : (a) to (e). In connection with the setting up of the second unit of Bharat Electronics Limited for the manufacture of microwave and radar equipment, the Government of Tamil Nadu had suggested the location of the factory in Tamil Nadu. Several other State Governments had also suggested the location of the proposed factory in their respective States. After an evaluation by a technical committee of the sites offered by the various State Governments, it has been decided to locate the factory at Ghaziabad. No decision was taken at any time to set up the factory in Tamil Nadu.

Financial Assistance for Slum improvement in Madras City

4564. SHRI MURASOLI MARAN : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether Government of Tamil Nadu has set up a Slum Improvement Board;

(b) if so, whether there is any proposal to give financial assistance to the State Government for improving slums in Madras City; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING, AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI PARIMAL GHOSH) (a) The information has been called for from the Government of Tamil Nadu and, when received, will be placed on the Table of the Sabha.

(b) and (c). Since the beginning of the 4th Plan, the Slum Clearance and Improvement Scheme is in the State sector. Central assistance to the State Governments for all development programmes in the State sector including Slum Clearance Improvement scheme